

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 2**

ITEM No. 239  
CP/6(AHM)2021

**Proceedings under Section 241-242 of Co.Act, 2013**

**IN THE MATTER OF:**

Subhash Chandanmal Jain  
V/s

.....Applicant

Maniratna Ornaments(India) Pvt Ltd & Ors

.....Respondent

**Order delivered on ..10/05/2023**

**Coram:**

Mr. Shammi Khan, Hon'ble Member(J)  
Mr. Ajai Das Mehrotra, Hon'ble Member(T)

**PRESENT:**

For the Applicant :Mr. Vinit Nagar, PCS, Mr. Dhruvin Dossani, Adv. Mr.  
Masoom K Shah, Adv.  
For the Respondent :

**ORDER**

The pleadings are complete.

List for hearing on 16.06.2023

-SD-

**AJAI DAS MEHROTRA  
MEMBER (TECHNICAL)**

-SD-

**SHAMMI KHAN  
MEMBER (JUDICIAL)**